

राष्ट्रीयहरितअधिकरण /National Green Tribunal

प्रधानन्यायपीठ /Principal Bench

प्रसाशनअनुभाग/Administration Section

NGT/PB/419/Admn./2015/443

10th April, 2019

Sub: - Permission for internship at National Green Tribunal, Principal Bench, New Delhi – reg.

With approval of Competent Authority, the following students from different Law Colleges are permitted to work as law intern during the period from April to July, 2019 at the National Green Tribunal, Principal Bench, New Delhi for the period as mentioned against each column:-

SI No.	Name of Students (Mr. /Mrs./Ms.) Name of University	Bench	Internship Duration
1.	MOHIT NEHRA ANSAL UNIVERSITY, GURUGRAM	PRINCIPAL BENCH, NEW DELHI	15 th April to 14 th May 2019
2.	SHIVIKA SAHU INDORE INSTITUTE OF LAW	-do-	15 th April to 14 th May 2019
3.	HITESH JAIN INDORE INSTITUTE OF LAW	-do-	15 th April to 14 th May 2019
4.	VIKAS GAJANAN NAIK V M SALGAONCAR COLLEGE OF LAW	-do-	01 st to 31 th May, 2019
5.	PUSHP KUMAR CHANAKYA NATIONAL LAW UNIVERSITY	-do-	01 st to 31 th May, 2019
6.	MANVI BANSATHALI VIDHYAPITH	-do-	01 st to 31 th May, 2019
7.	RASHI CHAUDHARY FIMT (GGSIPU)	-do-	01 st to 31 th May, 2019
8.	SOMYA BISEN ICFAI UNIVRSITY, DEHRADUN	-do-	01 st to 31 th May, 2019
9.	ASHMITA KUMARI BANSATHALI VIDHYAPITH	-do-	01 st to 31 th May, 2019
10.	MURTAZA S. NOORANI NEW LAW ACADEMY AFFILIATED TO UNIVESITY OF PUNE	-do-	01 st to 31 th May, 2019
11.	SANKITA SUMAN BANSATHALI VIDHYAPITH	-do-	01 st to 31 th May, 2019
12.	SAUMYA VERMA BANSATHALI VIDHYAPITH	-do-	01 st to 31 th May, 2019
13.	DEEPTI VERMA BANSATHALI VIDHYAPITH	-do-	01 st to 31 th May, 2019
14.	PRERNA KASHYAP BANSATHALI VIDHYAPITH	-do-	01 st to 31 th May, 2019
15.	ALEESHA PAUSON BHARATA MATA	-do-	01 st to 31 th May, 2019

	SCHOOL OF LEGAL STUDIES, ALUVA (MAHATAMA GANDHI UNIVERSITY)		
16.	MARY DIANA BHARATA MATA SCHOOL OF LEGAL STUDIES, ALUVA (MAHATAMA GANDHI UNIVERSITY)	-do-	01 st to 31 th May, 2019
17.	ARUNDHATHY S. BHARATA MATA SCHOOL OF LEGAL STUDIES, ALUVA (MAHATAMA GANDHI UNIVERSITY)	-do-	01 st to 31 th May, 2019
18.	ATHIRA PS BHARATA MATA SCHOOL OF LEGAL STUDIES, ALUVA (MAHATAMA GANDHI UNIVERSITY)	-do-	01 st to 31 th May, 2019
19.	ASWANI P. BHARATA MATA SCHOOL OF LEGAL STUDIES, ALUVA (MAHATAMA GANDHI UNIVERSITY)	-do-	01 st to 31 th May, 2019
20.	STEPHY JOSEPH BHARATA MATA SCHOOL OF LEGAL STUDIES, ALUVA (MAHATAMA GANDHI UNIVERSITY)	-do-	01 st to 31 th May, 2019
21.	DEVIKA BAINDA BANSATHALI VIDHYAPITH	-do-	01 st to 31 th May, 2019
22.	A AAKASH NATIOANL LAW INSTITUTE UNIVERSITY, BHOPAL	-do-	01 st to 31 th May, 2019
23.	ANSHU SHARMA HIDAYATULLAH NATIONAL LAW UNIVERSITY, RAIPUR, CHATTISGARH	-do-	01 st to 31 th May, 2019
24.	VIRAJ ADITYA HIDAYATULLAH NATIONAL LAW UNIVERSITY, RAIPUR, CHATTISGARH	-do-	01 st to 31 th May, 2019
25.	NIKHIL KUMAR MAURYA SCHOOL OF LAW, RAFFLES UNIVERSITY	-do-	01 st to 31 July, 2019
26.	SHRISTI TYAGI AMITY LAW SCHOOL	-do-	01 st to 31 July, 2019
27.	TANMAY JAIN RAFFLES UNIVERSITY	-do-	01 st to 31 July, 2019
28.	NEHA CHOPRA FAIRFIELD INSTITUTE OF MANGEMENT & TECHNOLOGY	-do-	01 st to 31 July, 2019
29.	DIVYANSH HANDA FAIRFIELD INSTITUTE OF MANGEMENT & TECHNOLOGY	-do-	01 st to 31 July, 2019
30.	AJAY JOSHI FACULTY OF LAW, DELHI UNIVERSITY	-do-	01 st to 31 July, 2019
31.	VISHAL SOLANKI FACULTY OF LAW, DELHI	-do-	01 st to 31 July, 2019

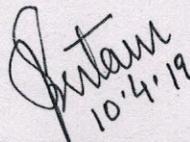
32.	UNIVERSITY NISHANAT KHIDTTA FACULTY OF LAW, DELHI UNIVERSITY	-do-	01 st to 31 July, 2019
33.	TIKSHA YADAV FACULTY OF LAW UNIVERSITY OF DELHI	-do-	01 st to 31 July, 2019
34.	MOHIT KUMAR SINGH DR. RAM MANOHAR LOHIYA NATIONAL LAW UNIVERSITY, LUCKNOW	-do-	01 st to 31 July, 2019
35.	SANSKRITI SHARDA UNIVERSITY	-do-	01 st to 31 July, 2019
36.	AKSHITA TYAGI SHARDA UNIVERSITY	-do-	01 st to 31 July, 2019
37.	SHIVANGI TANDON UNIVERSITY OF DELHI	-do-	01 st to 31 July, 2019
38.	SAURAV KUMAR UNIVERSITY OF DELHI	-do-	01 st to 31 July, 2019
39.	HARSHIT PARASHAR UNIVERSITY OF DELHI	-do-	01 st to 31 July, 2019
40.	ADITYA SINGH JEMTECH SCHOOL OF LAW GGSIPU	-do-	01 st to 31 July, 2019
41.	ABHIJEET KUMAR JHA JEMTECH SCHOOL OF LAW GGSIPU	-do-	01 st to 31 July, 2019
42.	LUCKY SINGH JEMTECH SCHOOL OF LAW GGSIPU	-do-	01 st to 31 July, 2019
43.	LALIT MOHAN DWIVEDI D.A.V.PG COLLEGE	-do-	01 st to 31 July, 2019
44.	VISHESH DEEPAK UNIVERSITY OF DELHI	-do-	01 st to 31 July, 2019
45.	PREETI DHOUNDIYAL DME SCHOOL OF LAW GGSIPU	-do-	01 st to 31 July, 2019
46.	SAURAV KUMAR CENTRAL UNIVERSITY OF SOUTH BIHAR	-do-	01 st to 31 July, 2019
47.	SHERYA ARMY INSTITUTE OF LAW, MOHALI, PUNJAB	-do-	01 st to 31 July, 2019
48.	DHURVI BAMBAL UNIVERSITY OF DELHI	-do-	01 st to 31 July, 2019
49.	PARIT AGGARWAL ARMY INSTITUTE OF LAW, MOHALI, PUNJAB	-do-	01 st to 31 July, 2019
50.	VISHVINDER SINGH MDU, ROHTHAK	-do-	01 st to 31 July, 2019
51.	NOOR THAKUR ARMY INSTITUTE OF LAW, MOHALI, PUNJAB	-do-	01 st to 31 July, 2019
52.	PRASHANT JHANJHARIA ARMY INSTITUTE OF LAW, MOHALI, PUNJAB	-do-	01 st to 31 July, 2019
53.	RAHUL AMIN ARMY INSTITUTE OF LAW, MOHALI, PUNJAB	-do-	01 st to 31 July, 2019

54.	SUSHMITA VERMA JURIS LAW COLLEGE LUCKNOW	-do-	01 st to 31 July, 2019
55.	JYOTI KASHYAP JURIS LAW COLLEGE LUCKNOW	-do-	01 st to 31 July, 2019
56.	ZUHEB YOUNUS G.D. GOENKA UNIVERSITY	-do-	01 st to 31 July, 2019
57.	KUMAR GRIJESH TRIPATHY G.D. GOENKA UNIVERSITY	-do-	01 st to 31 July, 2019

The permission shall be subject to the following conditions:

- (i) The above permission may be withdrawn at any time, without serving any notice.
- (ii) No remuneration will be paid to the law interns for the period of internship.
- (iii) The law interns are not allowed to appear in any case handled by the Hon'ble Bench during his/her tenure with the Hon'ble Bench regardless of whether he/she had worked on the case or not.
- (iv) He/She is required to adhere to the dress code i.e., wearing of black Coat, Black Tie, White Shirt and White & Black Trouser (Timing 9.30 AM to 5.00 PM).
- (v) He/She will have to strictly carry out the research as given from time to time.
- (vi) The law interns will be issued certificate at the end of the internship. All the interns shall report to Deputy Registrar (Judicial) and shall intern under Deputy Registrar's supervision. The internship certificate shall be issued only after satisfactory performance.
- (vii) The law interns will have to produce a recommendation letter from their respective institute/ College clearly mentioning the course being pursued by them, name etc. at the time of joining the internship.

This issues with the approval of Competent Authority.


 (Dr. Sukhda Pritam)
 Deputy Registrar

To:
All the above candidates with the direction to furnish recommendation letter at the time of reporting.

- Copy to:**
1. PPS to Hon'ble Chairperson
 2. PA to Hon'ble Judicial & Expert Members
 3. PA to Ld. Registrar General, NGT, PB, New Delhi
 4. PA to Ld. Deputy Registrar
 5. Assistant Registrar
 6. AAO cum DDO
 7. Consultant (Admn/Judicial)
 8. Concerned files
 9. Guard File
 10. Computer Section (for uploading on official website)